

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 241 OF 2018 &
IA NO. 451 OF 2018

Dated: 5th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : --

O R D E R
[DFR No. 241 of 2018]

The question of maintainability is kept open.

Registry is directed to number the appeal.

(IA No. 451 of 2018 – For Condonation of Delay)

Issue notice on IA to the Respondents returnable on 07.05.2018. Dasti, in addition, is also permitted.

List the matter on 07.05.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

js/vt